



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Friday,3rd February 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	WP(C)/1133/2021	MANIKANTA DEY <b>Versus</b> THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 5 ORS	MR. S BORTHAKUR MS. S KAKATI	SC, PNRD SC, REVENUE MS. D D BARMAN ADDL. SR. GOVT ADVOCATE (R-6)
2	WP(C)/3893/2022	DR. ABEDA KATUN <b>Versus</b> THE STATE OF ASSAM AND 24 ORS	MR. M U MAHMUD BASANTI CHETIA MRS. M SAIKIA MS J BEGUM MR S H MAHMUD MR S ISLAM	SC, SEC. EDU. MR. S BORA, SC, SSA/RMSA MR. K GOGOI, SC, TECHNICAL EDUCATION MR. S B LASKAR (R19) MR. H A LASKAR (R19) MS N KALITA (R19) MS D DUTTA (R19)
<b>WITH</b>				
3	WP(C)/4033/2022	ABDUL MANNAN PRODHANI <b>Versus</b> THE STATE OF ASSAM AND 21 ORS.	MR S M ABDULLAH P MD S HOQUE MD R ISLAM MR S JAFRI MS S.G.KASHYAP	SC, SEC. EDU. MR. S B LASKAR (R17) MR. H A LASKAR (R17) MS N KALITA (R17) SC, TECHNICAL EDU.
4	WP(C)/5013/2022	MOZIRAN NESSA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A Y CHOUDHURY MRS. Z AKHTAR MR. T A CHOUDHURY MR M DEY	SC, SEC. EDU. GA, ASSAM MR. A K HUSSAIN (R-7) MS S HAZARIKA (R-7) MR. B HUSSAIN (R-7)
5	WP(C)/6337/2022	GAURI SANKAR BORA <b>Versus</b> RAJIV GANDHI INSTITUTE OF PETROLEUM TECHNOLOGY AND 10 ORS	MR R SENSUA MR S DAS MR D BORAH M. A. OASIS	

LEAVE NOTE OF ADVOCATES FOR 03/02/2023

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. N ISLAM	23-01-2023	To	03-02-2023
3)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
4)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
5)	MR. R SARMAH	27-01-2023	To	05-02-2023
6)	MD. A J ATIA	30-01-2023	To	06-02-2023
7)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
8)	MR. M R SODIAL	31-01-2023	To	10-02-2023

9)	MR. I ALAM	01-02-2023	To	08-02-2023
10)	MR. M A SHEIKH	02-02-2023	To	03-02-2023
11)	MR. A I ALI	01-02-2023	To	03-02-2023
12)	MR. B BARMAN	23-02-2023	To	28-02-2023
13)	MR I HASSAN	02-02-2023	To	10-02-2023
14)	MR. A GANGULY	01-02-2023	To	17-02-2023
15)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023
16)	MR. S KATAKI	06-02-2023	To	10-02-2023



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**[AT 11:00 AM]**

**BEFORE:**

**DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	Review.Pet./22/2013	SMTI BINA SHARMA AND ANR <b>Versus</b> THE BANKING OMBUDSMAN and ORS	MR.P K ROY MR.S K CHAKRABORTY MRSA CHAKRABORTY MS.M DUTTA	MR.S C KEYAL MS.P BARUAH MS.K BURAGOHAIR
2	MACApp./233/2015	MITHU KUMARI KONWAR <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD. and 2 ORS,	MR.A C SARMA MR.T BARUAH MR.B HALDAR	MS.R D MOZUMDAR MS.P DAS
3	WP(C)/3863/2017	BANJOO TANTI <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.S S S RAHMAN MR.S B RAHMAN MR.A W AMAN	GA, ASSAM
4	MACApp./927/2018	SMTI NIRU HALOI DEY <b>Versus</b> SHRIRAM GENERAL INSURANCE CO. LTD AND 2 ORS	MR. N D BHUYAN MS. M DAS MR. P K MAZUMDAR	MR. R GOSWAMI (R1) MS. M SAIKIA (R1) MS. P BORTHAKUR (R1)
5	WP(C)/3294/2020	MONIRUL ISLAM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN	SC, PNRD GA, ASSAM
6	WP(C)/4918/2020	ANJANI KUMAR AGARWAL <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR B SHARMA MR S SHARMA	GA, ASSAM SC, NHAI SC, NHIDC
7	MFA/86/2021	NASIMA KHATUN AND 4 ORS. <b>Versus</b> THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. AND ANR.	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	MR S DUTTA (r-1) MS. S. MOCHAHARI (r-1) MR. S DUTTA (r-1) MR S DUTTA (r-1)
8	WP(C)/7194/2022	LAKHESWAR DEURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	SC, SEC. EDU.

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